GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. †1033 TO BE ANSWERED ON THE 22nd JULY, 2022

Import and Export of Pharmaceutical Drugs

†1033. SHRI ASHOK KUMAR RAWAT:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of the drugs exported and imported separately during the last five years;
- (b) the foreign exchange earned/spent in this regard during the said period;
- (c) whether the Government proposes to increase the export of drugs and pharmaceuticals etc.;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a) & (b): The quantity and the value of the drugs exported and imported during the last five years is as under: -

Export and Import of Drugs and Pharmaceuticals				
Year	Export		Import	
	Quantity (MT)	Value (In Rs Cr)	Quantity (MT)	Value (In Rs Cr)
2017-18	665934	1,06,038	319143	31,161
2018-19	674084	1,28,028	364975	38,976
2019-20	524757	1,40,537	386186	40,139
2020-21	642718	1,74,064	403878	46,808
2021-22	1075906	1,75,040	423966	60,060

Source: DGCIS, Ministry of Commerce and Industry.

(c) to (e): Yes, Sir. The Government strives for promotion and development of indigenously manufactured drugs and enhance their exports. The manufacturing of drugs and pharma products is mainly driven by the private sector and the Government is making efforts towards reduction in compliance burden, creation of manufacturing ecosystem in terms of industrial parks etc. which ultimately have the effect on increasing the exports as well. Department of Pharmaceuticals is implementing the Scheme of Strengthening of Pharmaceutical Industries. One of the component of the scheme is to provide financial support to the MSME pharma

Industries to upgrade their manufacturing standards to WHO-Good Manufacturing Practices (WHO-GMP) Standards.

The Department of Commerce also provides financial assistance to exporters under the Market Access Initiative (MAI) scheme for various activities such as expenditure incurred by exporters on statutory compliances such as product registration abroad and plant inspection charges etc.; export market research & product development; organizing/participating in fairs, exhibitions and Buyer Seller Meets (BSMs) abroad; Reverse Buyer Seller Meets etc.

The market access issues which restrict our exports are also regularly taken up in coordination with Indian Missions in foreign countries for timely resolution and boosting our exports.

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